

LOK SABHA

Tuesday, November 15, 1983/Kartika 24,
1905 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

एक माननीय सदस्य : जी, आपको बधाई है।

अध्यक्ष महोदय : आपकी आज्ञा से पधार
गए।

DR. SUBRAMANIAM SWAMY (Bombay
North East) : Sir, did you by any chance
attend the Congress (I) meeting that there is
a bandage ?

अध्यक्ष महोदय : सबसे पहले तुम्हीं ने देखा।
अब ध्यान रखेंगे न थोड़ा सा।

श्री अटल बिहारी वाजपेयी (नई दिल्ली) :
उधर वाले ध्यान रखें, उन्हीं की ओर का हाथ है।

श्री सतीश अग्रवाल : अब तक तो अपोजीशन
और रूलिंग पार्टी में स्क्वल होता था, लेकिन अब
आपके हाथ की चोट को देखकर ऐसा लगता है कि
प्रीसाइडिंग आफिसर में भी ऐसा होने लगा है।

अध्यक्ष महोदय : लगता है।

OBITUARY REFERENCES

MR. SPEAKER : Hon. Members, as we
meet today after an interval of about two and
a half months, it is my sad duty to inform
the House of the passing away of Shri B.R.
Nahata, a sitting member and six former
members, namely, Sarvashri Uttamchand
and Bogawat, Mohan Nayak, Babu

Gauri Shankar Singh, C.H. Mohammad
Koya, Beni Shankar Sharma and Anand
Chadn.

Shri B.R. Nahata was a sitting Member
of Lok Sabha, representing Mandsaur
constituency of Madhya Pradesh. Earlier,
he had been a Member of Madhya Pradesh
Legislative Assembly.

A political and social worker, Shri Nahata
actively participated in Quit India Move-
ment as a student and championed the
cause of the people by organising seminars
and symposia.

An active Parliamentarian, he took keen
interest in Parliamentary activities. He
was a member of several Parliamentary
Committees. Recently he was appointed
on the Business Advisory Committee and
the Committee on Subordinate Legisla-
tion.

I had the privilege to go with him just
about six months back on a European
Parliamentary tour and there I came to
know much more of him. He was a very able
person, a very refined gentleman and a
very intelligent Parliamentarian.

Shri Nahata passed away at Houston in
the United States of America on 6th
October, 1983 at the age of 61 years.

Shri Uttamchand Ramchand Bogawat was
a member of the First Lok Sabha during
1952-57, representing Ahmednagar South
Parliamentary constituency of the then
Bombay State.

A veteran freedom fighter, Shri Bogawat
participated in the non-cooperation move-
ment and salt satyagraha and suffered
imprisonment several times.

A lawyer and a social worker he took
keen interest in the uplift of weaker sections
of society and development of agriculture.
He was associated with several social and

educational organisations in different capacities, besides being President of Ahmednagar Municipality in 1946.

An active Parliamentarian, he took keen interest in the proceedings of the House.

He passed away on 12th September 1983 at Ahmednagar, Maharashtra, at the age of 83.

Shri Mohan Nayak was a Member of Second and Third Lok Sabha during 1957-67 representing Bhanjanagar Constituency of Orissa State. Earlier he was a Member of Orissa Legislative Assembly, during 1953-57.

A veteran freedom fighter, Shri Nayak was imprisoned in 1940 and 1941 for taking part in Satyagraha and again in 1942 for participating in the Quit India movement.

A social worker, Shri Nayak took keen interest in the upliftment of Scheduled Castes and depressed classes and organised institutions for their educational and economic improvement. He was the founder of Thakkar Bapa Ashram, Nimakhandy and donated his salary as a member of Assembly and Parliament to the Ashram. In recognition of his outstanding social service, Shri Mohan Nayak was awarded Padmashree.

Shri Mohan Nayak passed away on 26th September, 1983, at Berhampur, Orissa, at the age of 62.

Babu Gauri Shankar Singh was a Member of Central Legislative Assembly during 1937-47, representing Gaya-cum-Monghyr Constituency of Bihar.

Babu Gauri Shankar Singh was a veteran freedom fighter and suffered imprisonment several times. He joined the Non-Cooperative Movement while he was a student and courted arrest. He also participated in the Quit India Movement. He was closely associated with Bhoodan Movement and Sarvodaya work.

He was also a scholar and lover of books.

Babu Gauri Shankar Singh passed away at his native village Rajauli in Nawadah District of Bihar on 27th September, 1983 at the age of 89.

Shri C.H. Mohammad Koya was a Member of Third and Fifth Lok Sabha during 1962-67 and 1973-77, representing Manjeri constituency of Kerala.

He was also a Member of Kerala Legislative Assembly during 1957-62, 1967-73 and 1977 onwards.

An active Parliamentarian, he was elected to the august office of the Speaker of Kerala Assembly in 1961.

A former Chief Minister of Kerala, Shri Koya was also Minister in the State Government for a number of years and held various portfolios besides being Deputy Chief Minister from December 1981 to March 1982 and again from 1982 onwards.

An active social and political worker Shri Koya was associated with several social, educational and literary institutions in various capacities.

A versatile journalist he was Chief Editor of a daily and a weekly and was author of several publications.

Shri Koya passed away on 28 September, 1983 at Hyderabad at the age of 56.

Shri Beni Shankar Sharma was a Member of Fourth Lok Sabha during 1967-70 representing Banka constituency of Bihar State.

An advocate by profession, Shri Sharma started his career as a journalist. He was also author of books and a large number of articles.

An active social worker, he was associated in various capacities with several social, religious, literary and educational institutions. He organised relief work at Muzaffarpur during the 1934 Bihar earthquake. He was the Vice President of the Marwari Relief Society, Calcutta from 1942-45.

Shri Beni Shankar Sharma passed away

at Calcutta on 11 October, 1983, at the age of 76 years.

Shri Anand Chand was a Member of Constituent Assembly during 1947-48 and First Lok Sabha during 1952-57 representing Bilaspur constituency now in Himachal Pradesh. Later he was a Member of Rajya Sabha from 1958 to 1970 and also a Member of Himachal Pradesh Legislative Assembly during 1977-82.

An able Administrator, he was ex-Ruler of Bilaspur State.

A social reformer, Shri Anand Chand initiated several social uplift measures in the erstwhile State of Bilaspur. He abolished 'Begar' (forced labour), enforced the Child Marriage Restraint Act and introduced complete prohibition.

Shri Anand Chand passed away at London on 12 October, 1983, at the age of 70 years.

We deeply mourn the loss of these friends. I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

WELCOME TO THE MAURITIAN PARLIAMENTARY DELEGATION

MR. SPEAKER : Hon'ble Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming Hon'ble Mr. Chattradhari Daby, Speaker of the Legislative Assembly of Mauritius and the Hon'ble Members of the Mauritian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon'ble Members of the delegation are :

- (1) Hon. Mr. S.C. Goodoory, MLA
- (2) Hon. Mr. K. Gangoosingh, MLA
- (3) Hon. Mr. Marc Hein, MLA
- (4) Hon. Mr. N. Molaye, MLA
- (5) Hon. Mr. I. Nawoor, MLA
- (6) Hon. Mr. S.C. Poonith, MLA
- (7) Hon. Mr. L. Ramsahok, MLA
- (8) Hon. Mr. S.K. Baligadoo, MLA
- (9) Hon. Madame J. Minerve, MLA
- (10) Hon. Mr. C. Uteem, MLA

The delegation arrived here this morning. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the Legislative Assembly, Government and the friendly people of Mauritius.

श्री अटल बिहारी वाजपेयी : एम० एल० ए० का मतलब पार्लियामेंट का मेम्बर है। हमारे लोग यह न समझें कि एम० ए० एल० आए हुए हैं।

अध्यक्ष महोदय : शुद्धिकरण एक्सेप्टेड।

ORAL ANSWERS TO QUESTIONS

Revision of Royalty Rates on Coal and other Minerals in Eastern States

*1. SHRI CHITTA BASU : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Eastern States in the last meeting of the Eastern Zonal Council demanded an upward revision of the royalty rates on coal and other minerals raised by them ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) Yes, Sir,